

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No.:30/HCS

Dated: **16.03.2021**

Hon'ble the Chief Justice, High Court of Sikkim is pleased to re-constitute the Selection Committee, as per Rule 2 (f) of the Sikkim Subordinate Courts' Service (Method of Recruitment and Conditions of Service) Rules, 2001, to expedite the process for ensuring the posts of ministerial Staff in the Subordinate Courts are filled up by centralizing the mechanism of recruitment as per Agenda Item No. 2 part B (iv) of Chief Justice Conference, 2016, comprising of the following members:

A. East District

1. Registrar, High Court of Sikkim, Gangtok;
2. District & Sessions Judge, East Sikkim at Gangtok and
3. Administrative Officer, District & Sessions Court, East Sikkim at Gangtok.

B. West District

1. Registrar, High Court of Sikkim, Gangtok;
2. District & Sessions Judge, West Sikkim at Gyalshing and
3. Administrative Officer, District & Sessions Court, South Sikkim at Namchi.

C. North District

1. Registrar, High Court of Sikkim, Gangtok;
2. District & Sessions Judge , North Sikkim at Mangan and
3. Administrative Officer, District & Sessions Court, East Sikkim at Gangtok.

D. South District

1. Registrar, High Court of Sikkim, Gangtok;
2. District & Sessions Judge, South Sikkim at Namchi and
3. Administrative Officer, District & Sessions Court, South Sikkim at Namchi.

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The Selection Committee shall exercise the power in terms of the provisions of the above Rules for the purpose of recruitment of any ministerial Staff of the Subordinate Courts. The Recruitment process of all posts shall be held in their respective jurisdiction.

Notification No. 33/HCS dated 02.09.2017 is hereby superseded.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No.: V (96)'E'Confdl/HCS/6026-35

Dated: **16.03.2021**

Copy to.:

1. Additional Registrar-cum-PPS to Hon'ble the Chief Justice for his Lordship's kind information.
2. Additional Registrar-cum-PPS to Hon'ble Judge for her Ladyship's kind information.
3. PS to Hon'ble Judge for his Lordship's kind information.
4. Registrar, High Court of Sikkim, Gangtok.
5. District & Sessions Judge (West) at Gyalshing.
6. District & Sessions Judge (North) at Mangan.
7. District & Sessions Judge (East) at Gangtok.
8. District & Sessions Judge (South) at Namchi.
9. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
10. Notice Board
11. Guard file and
12. File.


16-03-2021
REGISTRAR